

(d) Environmental clearance in 1979 and again 1985 was granted stipulating certain conditions regarding studies to be undertaken in the areas of wildlife, flora and fauna and subject to the preparation of Master Rehabilitation Plan

[Translation]

New Railway Line between Shikohabad and Farrukhabad

2326 SHRI UDAY PRATAP SINGH Will the Minister of RAILWAYS be pleased to state

(a) whether there is any scheme for laying new railway line in place of the old line from Shikohabad Junction to Farrukhabad on Northern Railway, and

(b) if so, the details thereof and the action taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARAJUN) (a) No, Sir The line is being maintained as per needs of traffic

(b) Does not arise

Augmentation of Gaya-Kiul Section

2327 SHRI RAJESH KUMAR will the Minister of RAILWAYS be pleased to state

(a) whether there is any plan to augment/renovate Gaya-Kiul section to run super fast train on it,

(b) if so the details thereof and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARAJUN) (a) to (c) Gaya-Kiul section is being upgraded by provision of Standard-III

interlocking at 7 stations at a cost of Rs 2 36 crores

There is no proposal at present to run a superfast train on this section

[English]

Trafficking In Women

2328 SHRI VJAY NAVAL PATIL Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether any trafficking in Indian women is taking place in the garb of their marriage with foreign citizens residing out side India,

(b) if so, the number of such cases detected during the each of the last three years and

(c) the steps being taken to curb such trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE) (a) and (b) The Ministry of Home Affairs has informed that they have no information on such trafficking of Indian women. However, they have informed that there are three instances in the past 3 years of the marriages of minor girls to foreign citizens residing outside India, but these cases are not being prosecuted under the Immoral Traffic (Prevention) Act

(c) The Government considers the economic social & cultural upliftment of women to be the basic requirement for preventing any trafficking of Indian women. Towards this end the Government has been implementing several schemes for their